

# **HIGH COURT OF UTTARAKHAND, NAINITAL**

## **Corrigendum**

**No: 223/UHC/Admin.(A)/2021**

**Dated: June 09, 2021.**

In the Notification No. 219/UHC/Admin.(A)/2021 dated 09.06.2021 of this Court, in first line of Para-1, in place of “**the post**” be read as “**01 post**”.

The said notification is accordingly modified to that extent only.

**Sd/-**

**09.06.2021**

**(Dhananjay Chaturvedi)  
Registrar General**

**No: 2652/UHC/Admin.(A)/2021**

**Dated: June 09, 2021.**

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice.
2. I/c Head P.S. /P.S. to Hon'ble Judges with the request to place before His Lordship for His Lordship's kind perusal.
3. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
4. All the Registrars of the Court.
5. All the Joint Registrars/ Deputy Registrars of the Court.
6. Chief Finance Officer of the Court.
7. Head Bench Secretary of the Court.
8. P.S. to Registrar General.
9. All the Assistant Registrars/ Section Officers of the Court.
10. Librarian of the Court.
11. The Director, Printing & Stationary, Government Press, Roorkee, District- Haridwar for Publication of the Notification in the next issue of Gazette of Uttarakhand.
12. Assistant Registrar I.T./ I/c N.I.C. High Court of Uttarakhand, Nainital with the request to upload the same on the website of the High Court of Uttarakhand, Nainital.
13. Chief Treasury Officer, Nainital.
14. Management Officer of the Court.
15. Officer concerned.
16. Guard File/ Personal File.

Deputy Registrar